

DIVISION BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/295(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>WEST BENGAL TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. VS BENGAL DANKUNI TRUCK TERMINAL LTD</b>
UNDER SECTION	<b>SEC 272 OF THE COMPANIES ACT , 2013</b>

**Appearance(via video conference/physically)**

For the Petitioner

Ms. Priyanka Kundu, Adv.  
Mr. Pratik Acharjee, Adv.  
Mr. Anant Sanghi, Adv.

For ROC, WB

Mr. A.K. Sethi.

For Company Prosecutor

Mr. Sourav Kumar.

**ORDER**

1. Ld. Counsel for the parties present.
2. Reply affidavit has been filed by ROC, Ld. Counsel appearing for petitioner states that arguing counsel is not available today. An adjournment is sought on his behalf.
3. Post this matter on **18.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**